

Resolution Re:

of 1993) promulgated by the President on the 15th October, 1993"

"That the Bill further to amend the State Bank of India Act, 1955, be taken into consideration."

Both these items will be discussed together next time. We now go to the Private Member's Business.

15.34 hrs.

COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS

Twenty Sixth Report

[English]

SHRI P.P. KALIAPERUMAL
(Cuddalore): I beg to move:

"That this House do agree with Twenty-sixth Report of the Committee on Private Members' Bill and Resolutions presented to the House on the 9th December, 1993."

MR. CHAIRMAN: The question is:

"That this House do agree with Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th December, 1993."

The motion was adopted.

5.35 hrs.

RESOLUTION RE: UNIFORM CIVIL
CODE-CONTD

[English]

MR. CHAIRMAN: Before further dis-

ussion on the Resolution regarding Uniform Civil Code moved by Shrimati Sumitra Mahajan is resumed, I would like to mention that 3 hours and 46 minutes have already been taken on this Resolution, thus exhausting the time allotted for its discussion. The House has to now extend time for further discussion on the Resolution. Is it the pleasure of the House that time for this Resolution be further extended by one hour?

SOME HON. MEMBERS: Yes Sir.

MR. CHAIRMAN: I think the House agrees. The time is extended by one hour. Who is going to speak now?

SHRIMATI MALINI BHATTACHARYA
(Jadaupur): Sir, I would like to speak on this Resolution of Shrimati Sumitra Mahajan.

MR. CHAIRMAN: Prof. Rita Verma was on her legs. She is not present here now. But you have already spoken on this Resolution.

SHRIMATI MALINI BHATTACHARYA: Actually, I had been on my legs. I was just about to speak. But then, the time was over. After that, I could not be present. Therefore, I am requesting you to allow me to speak today.

DR. ASIM BALA (Nabadwip): Sir, there is a Private Members' Resolution. My name is Asim Bala.

MR. CHAIRMAN: You may send your name. Shrimati Bhattacharya, as a special case, I am allowing; ordinarily, we do not allow like this.

SHRIMATI MALINI BHATTACHARYA: Sir, I must thank you for this indulgence. Actually, I have been waiting to speak on this Resolution for quite a long time and I have been waiting to speak on it precisely be-